NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 60/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES:

Nisus Finance & Investment Managers LLP & Ors.

V/s.

Lokhandwala Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Order CP 60/I&BP/NCLT/MUM/MH/2017

Due to paucity of time, list this matter on 28-04-2017.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR

Member (Technical)

Member (Judicial)